

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FAUNA CARE FOUNDATION

1.	NAME OF CORPORATE PERSON	FAUNA CARE FOUNDATION
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01 ST NOVEMBER'2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES – DELHI, NCT & HARYANA (Incorporated under Companies Act 2013)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U85300HR2021NPL098901
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO 1102, TOWER -E GODREJ FORNTIER, SEC-80, GURGAON, HARYANA, 122004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 TH JANUARY'2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME : MR. SUMIT SHARMA ADDRESS : C-3/69 A, KESHAV PURAM, DELHI-110035 EMAL ADDRESS : vliq.faunacare@gmail.com TELEPHONE NUMBER : +91 7738336596 REGISTRATION NUMBER : IBBI/PA-001/IP-P-02323/2020-2021/13513
8.	LAST DATE FOR SUBMISSION OF CLAIMS (Relevant forms can be downloaded from https://ibbi.gov.in/en/home/downloads)	13 TH FEBRUARY'2024

Notice is hereby given that the **FAUNA CARE FOUNDATION** has commenced voluntary liquidation on **15th January'2024**.

The stakeholders of **FAUNA CARE FOUNDATION** are hereby called upon to submit a proof of their claims, on or before **13th February'2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sumit Sharma
Liquidator

Date : 17/01/2024
Place : Delhi

IBBI/PA-001/IP-P02323/2020-2021/13513